

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4592  
ANSWERED ON:07.09.2012  
DEFICIENCY OF VITAMIN K AMONG INFANT NEWBORN  
Das Shri Khagen

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the State-wise cases of infant/ newborn deaths due to Vitamin K deficiency registered in the country during each of the last three years and the current year till date;
- (b) the details of guidelines for giving doses of Vitamin K to infants and the manner in which the same is implemented, State-wise;
- (c) whether certain hospitals are not following the guidelines in this regard;
- (d) if so, the details thereof and the action taken/proposed to be taken on such hospitals; and
- (e) the step taken to make sure that the guidelines are strictly followed?

**Answer**

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): The state wise details of newborn/ infant deaths due to Vitamin K deficiency in the country are not maintained at the national level in the RCH programme of NRHM.
- (b): As per the 'Guidelines for Antenatal Care and Skilled Attendance at birth' injection Vitamin K should be administered to all newborns at birth intra-muscularly in thigh by Staff nurses/LHV and the dose is 0.5 mg for babies weighing less than 1500 gm and 1.0 mg for those weighing above a 1500 gm.
- (c)&(d) The information regarding this is not maintained at the national level.
- (e): Under NRHM, capacity building of health care providers through Skilled Birth Attendance Training, facility based new born care training and Navjat Shishu Suraksha Karyakram (NSSK) is done to build and upgrade their knowledge and skills.